Kaimur Wildlife Sanctuary as tiger reserve

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the five sites expected to be formally declared as tiger reserve by Government;
(b) whether it is a fact that Kaimur Wildlife Sanctuary in the State of Bihar has been given in-principle approval by National Tiger Conservation Authority (NTCA) for tiger reserve;
(c) whether NTCA has solicited detailed proposal from Bihar under the Wildlife (Protection) Act, 1972; and
(d) the progress made in giving approval to Kaimur Wildlife Sanctuary as tiger reserve?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) Approval of National Tiger Conservation Authority has been accorded to Sunabeda Wildlife Sanctuary, MM Hills Wildlife Sanctuary, Ramgarh Vishdhari Wildlife Sanctuary and Guru Ghasidas National Park & Tamor Pingla Wildlife Sanctuary for declaration as Tiger Reserve. In-principle approval has been given by the National Tiger Conservation Authority to Ratapani Wildlife Sanctuary, Dibang Wildlife Sanctuary and Kaimur Wildlife Sanctuary for declaration as Tiger Reserve.

(b), (c) & (d) Yes Sir. In-principle approval has been accorded by the National Tiger Conservation Authority for declaring Kaimur Wildlife Sanctuary as a Tiger Reserve subject to submission of a detailed proposal (delineation of core & buffer and information regarding villages in and around the proposed site) by the State Government.

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